

Court No. - 27

Case :- CRIMINAL MISC. BAIL APPLICATION No. - 13485
of 2022

Applicant :- Gobind Rai @ Monu

Opposite Party :- State Of U.P. Thru. Prin. Secy. Home Deptt.
Lko.

Counsel for Applicant :- Ravindra Kumar Singh, Anjali
Dubey, Manoj Kr. Singh, Rajiv Mishra, Soniya Mishra Soni
Pathak

Counsel for Opposite Party :- G.A., Vivek Kumar Singh

Hon'ble Brij Raj Singh, J.

It has been argued by learned counsel for the applicant that the prosecutrix is mangali, therefore, marriage could not be solemnized and the same has been refused.

On the other hand, Sri Vivek Kumar Singh, learned counsel for the prosecutrix has submitted that the girl is not mangali.

Let Head of Department (Astrology Department), Lucknow University may decide the matter whether the girl is mangali or not and the parties will produce the kundali before the Head of Department (Astrology Department), Lucknow University within ten days from today. The Head of Department (Astrology Department), Lucknow University is directed to submit report in a sealed cover within three weeks to this Court.

List this case on 26.06.2023.

Order Date :- 23.5.2023

Saurabh